

7. Research in ISM&H is supported through various Central Councils of Research in Ayurveda and Siddha, Unani System of Medicine, Homoeopathy, Yoga and Naturopathy.
8. Special Clinical Research Centres of Unani System of Medicine in Ram Manohar Lohia Hospital and of Ayurveda and Homeopathy in Safdarjang Hospital in Delhi have been set up and are functioning as OPDs.
9. Assistance has been provided to NIMHANS, Bangalore for setting up of a Department of Ayurveda for mental diseases.
10. A scheme for assisting international exchange programmes/seminars/workshops on ISM&H has been implemented.
11. Funds are also provided for extra mural research projects through research institutions, and
12. A scheme has been introduced to assist programmes related to information, education and communication to create awareness about these systems.

[Translation]

#### **Petrol-Diesel Reserves**

2041. SHRI CHINMAYANAND SWAMI:  
SHRI RAMPAL SINGH:  
SHRI JAGAT VIR SINGH DRONA:  
SHRI SHANKER PRASAD JAISWAL:  
SHRI SUSHIL CHANDRA VARMA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the names of States where petrol/diesel reserves have been found in the country during the last three years and till date;

(b) the names of the States where the digging of wells for extraction of petrol/diesel is going on;

(c) whether this work is proposed to be undertaken by some foreign companies;

(d) if so, the details thereof and the reasons therefor;

(e) whether the Government propose to use latest technique and equipments in digging wells; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) During the last three years (1995-98), oil and gas reserves have been found in Andhra Pradesh, Assam, Gujarat, Rajasthan and Tamil Nadu in addition to Bombay offshore area.

Till date, oil and gas reserves have been found in Andhra Pradesh, Arunachal Pradesh, Assam, Gujarat, Nagaland, Rajasthan, Tamil Nadu and Tripura in addition to offshore areas of Bombay, Krishna-Godavari, Cauvery, Kutch and Andamans. Recently, Coal-Bed Methane has been struck at Jharia in Bihar.

(b) Currently drilling of wells is going on in Andhra Pradesh, Assam, Gujarat, Rajasthan, Tamil Nadu, Tripura and West Bengal in addition to the offshore areas of Bombay, Cauvery and Krishna-Godavari.

(c) and (d) Drilling work by private/foreign companies is going on/proposed in RJ-ON-90/1 (Rajasthan), Cambay/Matar, Ravva, Panna, Mukta, Mid and South Tapti oil & gas fields, etc. These areas have been awarded to private/foreign parties under the Govt. of India policy to encourage private investment in the upstream hydrocarbon sector.

(e) and (f) Most of the latest techniques and equipments are already in use to carry out drilling operations in the country.

#### **Functioning of Regional Selection Board**

2042. SHRI R.S. GAVAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government have reviewed the implementation of Marketing Scheme of 1996-97 for the selection and appointment of agents and distributors for distribution of petroleum products in various States particularly in Western region by the regional Selection Board;

(b) if so, the details thereof;

(c) the steps taken or proposed to be taken by the Government to make the functioning of regional Selection Board more transparent and effective; and

(d) the details of marketing scheme in regard to petroleum products for Maharashtra during 1997-98?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (c) Selection of dealers/distributors for the petroleum products is made through duly constituted selection boards. In order to make the selection activities fair and transparent, functioning of these Boards is reviewed from time to time and necessary corrective steps are taken as considered desirable in public interest. Accordingly erstwhile OSBs were terminated and it was decided on 1.4.1997 to constitute 14 State/Region-wise Dealer Selection Boards (which cover States in Western Region also) with a Retd. High Court Judge as Chairman and two officers not below the rank of DGM of the oil companies as Members. New guidelines to make the procedure of selection and criteria for selection of dealers, transparent and fair were also issued.

(d) In the RO & LPG Marketing Plan 1996-98, 34 and 89 locations respectively have been included for Maharashtra.

[English]

#### Supply of Diesel on Concessional Rates

2043. SHRI N. K. PREMCHANDRAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to supply Diesel on concessional rates to foreign trawlers; and

(b) if so, the details thereof and its likely effect on the domestic fishing industry?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) There is no such proposal at present.

[Translation]

#### Implementation of a Commercial Training Project

2044. SHRI MOHAMMAD ALI ASHRAF FATMI:  
DR. MADAN PRASAD JAISWAL:

Will the Minister of LABOUR be pleased to state:

(a) whether a Commercial Training Project is being implemented by the Government to enhance the quality of training;

(b) if so, the details thereof; and

(c) the achievements made under the Project?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) Yes, Sir. Government are implementing a Vocational (not commercial) Training Project.

(b) In order to modernise and update the training activities under the Craftsmen Training Scheme, Apprenticeship Training Scheme and other related schemes, a Vocational Training Project (VTP) with assistance from the World Bank was taken up in 1989, covering 28 States/UTs and with a base cost of Rs. 441 crore. The Project was to close originally in December 1996. It was, however, extended by one year in order to bring ongoing activities to an orderly close. The main components of the Project came to a close in December 1997. In December 1997, the World Bank conveyed its assent to continue funding only a few selected components for one more year i.e. upto December 1998.

(c) The World Bank mission conducted a joint review in January-February 1998 which revealed that nearly all the physical targets in State Sector have been achieved, although some of the Central Sector components remained behind schedule. Some of the States performed very well and even exceeded targets. A study has also revealed perceptible impact of the Project on employment of ITI certificate holders and attributed it to improved facilities and training.

[English]

#### Bomb Blasts in Delhi

2045. SHRI MADHAVRAO SCINDIA:  
SHRI SUSHIL KUMAR SHINDE:  
SHRI MOHAN SINGH:  
PROF. AJIT KUMAR MEHTA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of bomb blasts took place in Delhi during 1997 and 1998;

(b) the number of persons killed in those bomb blasts and the estimated loss caused to public and private property as a result thereof;

(c) the number of cases solved alongwith the steps taken to unreveal mystery and to apprehend the culprits; and

(d) the steps taken by the Union Government to remove the deficiencies in the security arrangements and to strengthen the intelligence to check the bomb blast incidents in Delhi?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) (a) to (c) Delhi Police have reported that 21 cases of bomb blasts were registered in the National Capital Territory during 1997 and one so far in 1998 in which 12 persons lost their lives. The estimated loss to the public property was to the tune of Rs. 1,01,000/- and to private property around Rs. 1,97,000/-. The police have been able to work out twenty of these cases in addition to ten cases reported in other states with the arrest of 14 persons in case FIR No. 49 registered u/s 121/121A, IPC, 4/5 Explosive Substances Act, u/s 25/54/59 Arms Act and u/s 14 Foreigner Act at Police Station Railway Station (Main), Delhi.

(d) The measures taken by Delhi Police to strengthen security and intelligence-gathering include:

- (i) Constant vigil at border check-posts;
- (ii) Checking of suspicious vehicles;
- (iii) Checking of suspected guest houses/hideouts;
- (iv) Verification of new tenants;
- (v) Creating public awareness through the electronic media etc. about the need to give information about suspicious persons/material.
- (vi) Watch over suspected persons by the field intelligence officers; and
- (vii) Close coordination with the Central and State intelligence agencies.